

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 586/9/HDB/2019 ✓
NAME OF THE COMPANY	Ramky Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Hi-Reach Construction Equipments Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Pvt Ltd
UNDER SECTION	9 OF IBC ✓

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

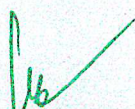
Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner absent and no representation.  
Counsel for the Respondent present and stated that there is an order of interim stay from the Hon'ble High Court of Telangana in CRP No.377 of 2020 dated 24.02.2019 and placed the copy of the said order. He prayed time for making submissions. At his request, matter adjourned. Put up the matter on 17.04.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**